

LOK SABHA DEBATES

LOK SABHA

Wednesday, March 16, 1983/Phalguna 25,
1904 (Saka)

*The Lok Sabha met at Eleven of the
Clock.*

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Working group to attract higher level personnel in North-East

*245. SHRI SONTOSH MOHAN DEV:
Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the Planning Commission has set up a working group to suggest ways to attract higher level personnel in the north-east and to simplify rules of administration; and

(b) if so, the details thereof?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) Yes, Sir. A working group has been set up on 29th January, 1983 to study changes in the personnel policy for the North-Eastern Region for higher level personnel like scientists, technologists, administrators and educationists. The Working Group will also examine and suggest modification in the administrative systems and procedures.

(b) A copy of the Office Memorandum constituting the working group which gives the composition and terms of reference of the working group is laid on the Table of the House.

[Placed in Library. See No. LT—6108/83].

SHRI SONTOSH MOHAN DEV: Mr. Speaker, Sir, I first congratulate the Minister, that after having five Five Year Plans,

in the Sixth Five Year Plan the Government has felt the necessity for appointing a Working Group to look after the personnel problem of the North-Eastern region.

SHRI CHITTA BASU: You are interested in the personnel problem only, not any other problem?

SHRI SONTOSH MOHAN DEV: The trouble is that though various Government plans are made for the North-Eastern region, unfortunately the implementation has not been done properly. The people who are available in the other parts of the country are not willing to go to Assam for various reasons which I do not want to deal with here.

Secondly, local talent is also not available there. In the working group that has been constituted, neither a technologist nor an administrator has been taken from Assam, except the Secretary of the North-Eastern Council.

I would like to put a question to the Minister. In order to see that more people from the North-Eastern region get jobs in various spheres of industrial as well as other sectors, what step is the Government or the Planning Commission going to take in creating the necessary infrastructure in the engineering colleges, medical colleges and the polytechnics?

I would also like to know whether the Government will consider making this Working Group report, a time-bound programme, because no time limit is mentioned. From our experience we have seen that committees and high-powered commissions are being established but the reports given by them are not implemented. Therefore, I would like to know when the process of implementation will start, after the report has been submitted.

SHRI S. B. CHAVAN: So far as this Working Group is concerned, it is mainly

going to concentrate on the All India and the Central Services and part of the recommendations may also concern the recruitment policy and other procedural matters concerning the State Government. So long as it concerns itself with the Central Government policies, I do not think any association of the State Government's representatives will be called. If the Working Group is going to make recommendations which are relevant to the State Governments, at a later stage, their representatives will be taken into confidence and matters will be discussed. In those things which are, in fact, going to be implemented by the State Governments, unless we get their approval and consent, I do not think that we will be able to go ahead. I cannot possibly lay down as to what is going to be the time within which the Working Group should submit its report. But the anxiety of the Government is to see that with a view to maximising the developmental effort in that area, the Working Group submits its report as early as possible.

SHRI SONTOSH MOHAN DEV: During the Assam talks, at one stage the Government of India wanted to give some relaxation and some safeguard to the people of Assam in services and other things because meritwise our boys cannot compete with the boys from other parts of the country. Is the Working Group going to consider that aspect as to how the local talent can be employed in the Central Government sector?

SHRI S. B. CHAVAN: Both the aspects will have to be properly given weightage. On the one side, really meritorious people should go over to Assam and help in the developmental process there. At the same time, due aspirations of the local people will have to be considered. So, this will have to be properly weighed. I am sure, the Working Group will definitely consider both aspects of the question.

SHRI TARUN GOGOI: In view of the special situation in the North Eastern region and lack of the other facilities there, it has not been able to attract talented people in those areas. As the talented people would not like to go over there, would the Government set up some institute to train the local boys?

SHRI S. B. CHAVAN: So far as the local people and their manning the services are concerned, the training facilities have been provided by the NEC at NEC level and also at the State level. But the precise function of this group is to find out whether we can depute All India and Central Services personnel in the North Eastern region with a view to speed up developmental process there.

SHRI BHERAVADAN K. GADHAVI: Besides the question of North East, it is the basic feature of our developmental policy that wherever there is a developmental imbalance that should be removed. Formerly, the Centre used to declare industrially backward districts and they used to get subsidy and other incentives for development. Later on, as I understand, that policy was changed. It was thought that the Planning Commission was identifying certain areas where a different kind of approach was necessary for development activities. In this regard various State Governments have submitted the list of districts where there is no industry. Therefore, I would like to know particularly with reference to Gujarat whether, with regard to imbalances that exist between region and region, any pragmatic and perspective approach is contemplated by the Planning Commission so that the question that arises in the North East may not arise in other parts of the country?

MR. SPEAKER: That is a hypothetical question.

PROF. MADHU DANDAVATE: Has the Working Group been asked to study as to what are the causes for the sense of alienation that is felt among the administrators and educationists in the North Eastern Region and particularly in Assam? Have they have been asked to suggest concrete steps to see that this sense of alienation is eliminated?

SHRI S. B. CHAVAN: The terms of reference have been given in reply to the question and it is very clear from the terms of reference as to what are things which the Working Group is supposed to study. In a general way, if the Working Group feels like, there is no prohibition

in not studying all aspects of the question but I cannot possibly say as to on what lines the Working Group is going to function.

PROF. MADHU DANDAVATE: My question is not about prohibition. My question is whether you have drawn their attention to the fact that particularly in the present conditions, there is a growing alienation and that has to be ended and, therefore, concrete measures should be suggested?

SHRI S. B. CHAVAN: It is merely a question of personnel policy and this Working Group is going into all aspects of policy matters so far as personnel recruitment, promotion, deputation and all other aspects are concerned. I do not think rest of the matters are going to be covered by this Working Group.

MR. SPEAKER: Q. No. 246 Shri R. N. Rakesh.... Absent

Q. No. 247 Shri R. L. P. Verma.... Absent.

Q. No. 248 Shri Arvind Netam.... Absent

Q. No. 249 Shri Ebrahim Sulaiman Sait.... Absent

There is a hat-trick.

Encouragement for setting up of Ancillary Units by Large Scale Industries

*250. **SHRI GULSHER AHMED:**

SHRI K. LAKKAPPA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have introduced any scheme to the effect that large scale industries should encourage setting up of ancillary units;

(b) if so, details thereof;

(c) the progress achieved during the last two years; and

(d) the agency monitoring the scheme and measures contemplated to give fillip to the scheme in order to give boost to industrial production and help setting up of new industries in small scale sector?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) to (d) A Statement is laid on the Table of House.

Statement

It is the policy of the Government to encourage establishment of ancillaries by large industries wherever possible. For the purpose, the following measures have been taken:—

(i) A separate Ancillary Division has been established in the Office of the Development Commissioner, Small Scale Industries, to look after the growth of the ancillaries in the country.

(ii) A special relaxation has been made in the upward capital investment limit of the Small Scale ancillary units as a part of the definition. This limit is Rs. 25 lakhs in the case of ancillary units as against Rs. 20 lakhs in the case of other small scale units.

(iii) A separate system for Registration of ancillary units between Rs. 20 lakhs to Rs. 25 lakhs investment has been introduced with the State Directors of Industries.

(iv) A net work of 16 Sub-contracting exchanges has been set up in the country under the Small Industries Development Organisation to promote contacts between the Large, Medium and Small Scale Industries.

(v) Guidelines have been issued by the Bureau of Public Enterprises in the Ministry of Finance to the Central Public Sector Enterprises for development of ancillary units to meet their requirements.

2. As a result of the above measures, there has been an increasing growth in the number of ancillary units promoted by the Central Public Sector Enterprises.